

Annexure-3

Name of the Corporate Debtor : Prathyusha Resources & Infra Private Limited
Date of Commencement of Liquidation : July 4, 2022
List of Stakeholders as on : October 15, 2022

List of Operational Creditors (Government Dues)

(Amount in INR)

Sl. No.	Name of Employee	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claims under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Deputy Commissioner of Income Tax, Vishakhapatnam	05-08-2022	13,83,47,047	13,83,47,047	Income Tax Demand	-	NA	NA	3.20%	-	-	-	-	
2	Principal Commissioner of Central Tax, Vishakhapatnam	01-09-2022	1,59,07,88,430	24,71,96,162	Service Tax Demands	-	NA	NA	5.72%	1,34,35,92,268	-	-	-	Certain Orders of Department have been challenged by the Corporate Debtor in CESTAT and corresponding claims have been treated as contingent pending adjudication.
3	Commercial Taxes Department (Office of Deputy Commissioner of Commercial Taxes (Audit)-1.5, DGSTO -1, Bangalore)	16-11-2021	3,12,38,100	3,12,38,100	Karnataka VAT Demands		NA	NA	0.72%					
4	Commercial Taxes Department (Commercial Tax Officer (FAC), Kurupam Market Circle, Vishakhapatnam)	23-11-2021	2,51,05,000	2,51,05,000	VAT penalty		NA	NA	0.58%					
5	Commercial Tax Officer (Audit)-1.1, DGSTO-1, Bengaluru	29-12-2021	7,95,492	5,57,079	Karnataka VAT Demands		NA	NA	0.01%			2,38,413		
Total			1,78,62,74,069	44,24,43,388		-		-	10.24%	1,34,35,92,268	-	2,38,413	-	